

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.221- CP 31 of 2020  
ITEM No.222- IA/8(AHM)2021  
ITEM No.223- IA/25(AHM)2021  
ITEM No.224- IA/21(AHM)2023  
ITEM No.225- IA/22(AHM)2023  
ITEM No.226- IA/39(AHM)2023

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Lakhan Goenka & Anr

.....Applicant

V/s

Cardin Health Care Pvt Ltd & Ors

.....Respondent

**Order delivered on: 04/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Mohit Gupta, Adv.

For the Respondent

: Mr. Dhruvit Shah, Adv. a.w PCS Mr. Kiran Shah R-1 to 6

Mr. Nandish Chudgar, Adv. for R-7

Mr. Mohit Gupta, Adv.in IA 39 of 2023

**ORDER**

**CP 31 of 2020**

Heard the Ld. Counsel for the applicant and the respondents. Applicant has filed multiple IAs in the matter. Both parties directed to file short note of 2 pages on their submissions.

List for further consideration on 29.08.2024.

**IA/8(AHM)2021 & IA/22(AHM)2023**

Heard Ld. Counsel for the applicant and respondent. Parties are directed to file written submissions, if any, not more than two to three pages by tomorrow morning 10.30 AM.

Order is reserved.

**IA/25(AHM)2021 & IA/21(AHM)2023**

Heard Ld. Counsel for the applicant and respondent. Parties are directed to file written submissions, if any, not more than two to three pages by tomorrow.

Order is reserved.

**IA/39(AHM)2023**

List for further consideration on 29.08.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**